

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **15.10.2024** (TUESDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No.352/2024 For Exemption IA No. 964/2024 For Stay IA No. 965/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishabh Triexim LLP & Anr	Mr. Pawan Jhabakh	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024 To Adv. Hg. IA No. 966/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr.R Umashankar R1

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No.835/2022 (To implead) in Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 For Directions IA No.879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors  <b>WITH</b>	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

5.	IA No.643/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.307/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
6.	IA No.821/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 For Amendment IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.  <b>WITH</b>	Mr. S Vibu Nandhan	
7.	IA No.820/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No.750/2023 For Amendment IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	
8.	IA No. 914/2021 (For Substitution) in TA (AT) No. 44/2022 (CA (AT) No. 324/2019	Synthite Industries Pvt. Ltd. Vs 3A Capital Services Limited & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	
9.	IA No.111/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.32/2021 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran R1 Mr. ML Ganesh R2
10.	IA No.419/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 184/2022 For Stay IA No.420/2022 For Exemption IA No.421/2022 To Adv. Hg. IA No.232/2024	HP Arun Kumar & 2 Ors. Vs Addanki Haresh, RP, M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushil Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar

11.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	Mr. C Ganapathy Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. <b>WITH</b>	Mr. S Murugan	
12.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	Mr. N Krishnan Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. <b>WITH</b>	Mr. S Murugan	
13.	IA No. 235/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023	Mr. D Ramjee Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	
14.	IA No. 1360/2023 & IA No. 100/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates
15.	IA No.1396/2023 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No.1397/2023 For Stay IA No.1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1
16.	IA No. 593/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr. Vs Mr. Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2
17.	IA No. 592 & 594/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan (For Impleadment)

18.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3
19.	IA No. 223/2024 (For Condone Delay) & IA No. 1015/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava CharanR2
20.	IA No.250/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 89/2024 To dispense with IA No.251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd.	Mr. B Vijay	
21.	IA No. 752/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd.	Mr. Sushil Kumar	Mr. Anant Merathia
22.	IA No. 824/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024	Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Limited & Anr.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan- R1
23.	IA No. 854/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024	Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd	Mr. VV Sivakumar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
25.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
26.	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
27.	Comp App (AT) (CH) No. 29/2023	Vishnukant Gupta Vs Radha Ballabh Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
28.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
29.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishan	Mr. PJ Anil Kumar
30.	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 8 Ors.	Mr.K Gaurav Kumar, CS	Mr. Rohan Rajasekaran-R3 & R4
31.	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No. 1222/2023 Contempt Case 1/2024	Ravi Kumar Distilleries Limited & Anr. Vs Liquor India Limited & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana- R1- R4 R9-R11
32.	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt. Ltd. Vs Ram Raghav Spintex Pvt Ltd. & Anr.	Mr.K Jagannathan	Mr. Alladi Rahul- R1
33.	Comp App (AT) (CH) (Ins) No. 04/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr.  <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1

34.	Comp App (AT) (CH) (Ins) No. 05/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr. <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
35.	Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr. <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
36.	Comp App (AT) (CH) (Ins) No. 07/2024 For Stay IA No. 20/2024	P Sadguna Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
37.	Comp App (AT) (CH) (Ins) No. 126/2024 For Stay IA No. 340/2024	Chavva Naga Sampathi Tayaru, Suspended Director of Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd Vs Central Bank of India Limited & Anr	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju- R1
38.	Comp App (AT) (CH) (Ins) No. 288/2024 For Stay IA No. 756/2024	Mr. Himanshu Srivastava	Mr. Avinash Krishnan Ravi	
39.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt. Ltd. Vs S. Rajendran, Former RP, M/s PRC International Hotels Pvt. Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS
40.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs G Satyanarayana Murthy, Liquidator of M/s Kadevi Industries Ltd. & Anr.	Mr. Pranava Charan	Mr. VV Sivakumar- R2
41.	Comp App (AT) (CH) (Ins) No. 342/2024 For Stay IA No. 930/2024	Boorugu Infra Projects Pvt. Ltd. in Consortium with Vishwanath Projects Limited & Anr. Vs Mr. Birendra Kumar Agarwal, RP of M/s Manjeera Retail Holding Pvt. Ltd. & Anr. <b>WITH</b>	Ms. Lily Francis	Mr. Pradeep Joy- R2

42.	Comp App (AT) (CH) (Ins) No. 343/2024 For Stay IA No. 933/2024	Boorugu Infra Projects Pvt. Ltd. in Consortium with Vishwanath Projects Limited & Anr. Vs Mr. Birendra Kumar Agarwal, RP of M/s Manjeera Retail Holding Pvt. Ltd. & Anr.	Ms. Lily Francis	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors <b>WITH</b>	Mr.Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa – R12
44.	TA (AT) No.294/2021 (CA (AT) No. 07/2021 For Stay IA No. 77/2021 For Exemption IA No. 78 & 79/2021 For Additional docs. IA No. 80/2021	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd. <b>WITH</b>	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Suryanarayana R2- R5
45.	TA (AT) No.123/2021 (CA (AT) No. 224/2020 For Interim Relief IA No. 2818/2020 For Condone Delay IA No. 2819/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. <b>WITH</b>	Mr. Akash Singh	Mr. Suryanarayana R1-R4
46.	TA (AT) No.124/2021 (CA (AT) No.225/2020 For Interim Relief IA No. 2820/2020 For Condone Delay IA No. 2821/2020) For Urgent Hearing IA No. 871/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors	Mr. Akash Singh	Mr. Suryanarayana R1-R4
47.	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors. <b>WITH</b>	Mr. GVL Murthy Mr. J Teja Verma	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad- R10

48.	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
49.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Ms. Hemalatha K Reddy, Proprietor of Sarath Fuels Vs KPN Travels India Ltd.	Ms. Priyadarshini Natarajan	Mr. L Narasimha Varman
50.	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors. <b>WITH</b>	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala- R2-R4
51.	Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023	Radico Khaitan Ltd. Vs Mr. Shivadutt Bannanje & 4 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5
52.	Comp App (AT) (CH) No. 115/2022 For Stay IA No.1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors. <b>WITH</b>	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
53.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. Ramaswamy Meyyappan	M/s Ramani & Shankar
54.	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No.163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. <b>WITH</b>	Mr. Rohan Rajasekaran	
55.	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No.167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y Suryanarayana	Mr. Rohan Rajasekaran- R1 Mr. DA Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. NP Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7
56.	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No.400/2022	Mr. Pranit Joshi, Regional Provident Fund Commissioner- II, EPFO Regional Office, Chennai Vs PRC International Hotels Pvt. Ltd. & Anr.	Mr. PK Paneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh- R2



57.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
58.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh-R1 Ms. MS Mano Ranjani R2
59.	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No.495/2023 For Stay IA No.494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr.AG Sathyanarayana- R2
60.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No.539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju, Erst. IRP of M/s SVK Shipping Services Pvt Ltd & Anr	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1
61.	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd.	Mr. B Dinesh	Mr. Ramakant Rai
62.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. <b>WITH</b>	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
63.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
64.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Mr. Manjeet Bucha, CS- R2

65.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	M/s. Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
66.	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors.  <b>WITH</b>	Mr. Amir Bavani	Mr. T Deendhayalan R1
67.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Limited, Rep by its Authorised Signatory, Mr. Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	Ms. Rishika Kumar	Mr. T Deenadhayalan R1 R2
68.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt. Ltd.	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),  
or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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